



IN THE HIGH COURT OF DELHI AT NEW DELHI **BAIL APPLN. 900/2025** VINAY DUAApplicant Mr. Aditya Aggarwal & Through: Shivani Ms. Sharma. Advs. versus STATE GOVT. OF NCT OF DELHIRespondent Ms. Richa Dhawan, APP Through: for the State.

SI Sukhraj Singh, ANTF/Crime Branch.

+ <u>BAIL APPLN. 982/2025 & CRL.M.A. 7469/2025</u>

RAJ KUMAR AGARWAL

.....Applicant

Mr. Vimal Kumar & Mr. Abhinav Rai, Advs.

versus

Through:

STATE OF NCT DELHI & ANR.Respondent Through: Ms. Richa Dhawan, APP for the State with SI Sukhraj Singh, ANTF/ Crime Branch.

CORAM: HON'BLE MR. JUSTICE AMIT MAHAJAN <u>O R D E R</u> 22.05.2025

%

\$~7 & 8

*

+

- 1. Arguments heard.
- 2. Order reserved.
- 3. A copy of this order be placed in both the matters.

AMIT MAHAJAN, J

MAY 22, 2025 *"SK"*

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 22/06/2025 at 10:53:19